

**Central Administrative Tribunal  
Principal Bench**

**OA No.3899/2014**

New Delhi, this the 25<sup>th</sup> day of January, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)**  
**Hon'ble Ms. Nita Chowdhury, Member (A)**

Dushyant, Aged about 35 years, Driver,  
S/o Shri Niranjana Singh,  
R/o Sanjay Colony,  
Saboli Road,  
Gali No.1,  
Narela  
Delhi-110040.

...Applicant

(By Advocate : Shri Rajesh Srivastava)

**Versus**

Delhi Transport Corporation,  
Through its Chairman and its Managing Director  
DTC Headquarters,  
IP Estate, New Delhi.

...Respondents

(By Advocate : Ms. Ruchira Gupta with Shri Anurag Sharma)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :-**

The applicant, a Driver in the respondent DTC has filed the instant OA questioning the imposition of punishment by the Disciplinary Authority's order dated 17.05.2013 and in dismissing his appeal against the imposition of punishment [Annexure-A(Colly)].

2. We have a considered view that the OA can be allowed on the simple ground of violation of the principles of natural justice. Once the respondents conducted the detailed enquiry into the charges levelled against the applicant, the Disciplinary Authority has to pass a speaking order after considering the disciplinary record and of the submissions made by the applicant. But the Disciplinary Authority vide the impugned order dated 17.05.2013 without giving any reason, whatsoever, simply imposed the punishment of bringing the applicant at the minimum pay scale (basic pay of driver for five years) apart from stoppage of five increments with cumulative effect.

3. A bare perusal of the disciplinary and appellate orders indicates that they are cryptic and non-speaking and hence, violative of principles of natural justice and are, accordingly, liable for quashing.

4. In the circumstances, the OA is allowed and the impugned disciplinary and appellate orders are quashed and the matter is remitted back to the Disciplinary Authority to pass a fresh disciplinary order, in accordance with law. No costs.

( NITA CHOWDHURY)  
MEMBER (A)  
'rk'

( V. AJAY KUMAR)  
MEMBER (J)